

OPEN COURT

CENTRAL ADMINISTRATIVE TRIBUNAL
ALLAHABAD BENCH : ALLAHABAD

ORIGINAL APPLICATION NO. 645 OF 2003
ALLAHABAD THIS THE 27TH DAY OF NOVEMBER, 2003

HON'BLE MAJ GEN. K.K. SRIVASTAVA, MEMBER-A
HON'BLE MR. A. K. BHATNAGAR, MEMBER-J

Ganga Narain Mishra,
son of Sri Daya Nand Mishra,
E.D.M.P. Branch Office Raipalpur,
District Kanpur Dehat.

.....Applicant

(By Advocate Shri K.K. Tripathi)

Versus

1. Union of India,
through Secretary,
Ministry of Communication,
Department of Post and Telegraph,
New Delhi.
2. Post Master General,
Kanpur Region, Kanpur.
3. Director,
Postal Service Banpur Region,
Kanpur.
4. Superintendent,
Post Offices, Kanpur (M),
Division Kanpur.
5. Sub. Divisional Inspector,
Postal Sub. Division,
Rura, Kanpur.

.....Respondents

(By Advocate Shri Rajiv Sharma)



ORDER

HON'BLE MAJ GEN. K.K. SRIVASTAVA, MEMBER-A

The grievance of the applicant is that no DPC has been convened nor any examination held since the year 2000 for promotion of the applicant to the post of Postman. The respondents have returned the application of the applicant stating that his age as on 01.07.2003 is more than 50 years.

2. Aggrieved by the action of the respondents the applicant filed representation on 10.03.2003 (Annexure A-6) followed by ^{another} a representation dated 15.3.2003 (Annexure A-7). So far the same remains ~~to be~~ undecided. We have perused the records and in our considered view the ends of justice shall be served if the pending representations of the applicant dated 10.03.2003 (Annexure A-6) and 15.03.2003 (Annexure A-7) are decided by a reasoned and speaking order within specified time.

3. The O.A. is disposed of at the admission stage itself with direction to respondent no.2 i.e. Post Master General, Kanpur to decide the above mentioned representations of the applicant within a period of three months by a reasoned and speaking order.

4. There shall be no order as to costs.


Member-J


Member-A

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